

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-105

Appeal No.- 128/252/ND/2020

IN THE MATTER OF:

Pr Commissioner of Income Tax-6

....Applicant

Vs

M/s Narayana Unnati Projects Pvt Ltd

....Respondent

SECTION

Under Section 252

Order delivered on 21.01.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA

HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,

HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the Respondent :

ORDER

Ld. Counsel for petitioner submitted that on the same prayer the another application is pending. Ld. Counsel for petitioner is directed to furnish the information regarding the pendency of matter. List the case on **23.01.2020.**

-Sd-

(K.K. VOHRA)
MEMBER (T)

-Sd-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)